

ITEM NO.57

COURT NO.3

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (C) No(s). 17295-17296/2022

(Arising out of impugned final judgment and order dated 12-09-2022 in WPC No. 8869/2022 and WPC No. 8814/2022 passed by the High Court Of Delhi At New Delhi)

ST. STEPHENS COLLEGE

Petitioner(s)

VERSUS

UNIVERSITY OF DELHI &amp; ANR. ETC.

Respondent(s)

(IA No. 146355/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 10-10-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Kapil Sibbal, Sr. Adv.  
Mr. A. Mariarputham, Sr. Adv.  
Mr. Romy Chacko, AOR  
Mr. Robin B.S., Adv.  
Ms. Aparajita Jamwal, Adv.  
Mr. Koshy John, Adv.  
Mr. Varun Mudgal, Adv.  
Mr. Sudesh Kumar, Adv.

For Respondent(s) Mr Tushar Mehta, Ld. SG  
Mr. Mohinder Js Rupal AOR  
Mr. Hardik Rupal, Adv.  
Mr.V Bhawani, Adv.  
Mr. Aakash Pathak, Adv.

Mr. P. Pranav, adv.  
Mr. Santosh Kumar, Adv.  
Mr. Akash Vajpai, Adv.  
Mr. Amit Sharma, Adv.  
Mr. Nachiketa Joshi, Adv.

Mr. Vikramjeet Banerjee, Ld. ASG  
Mr. Apoorv Kurup, AOR  
Ms. Nidhi Mittal, Adv.  
Ms. Aparna Arun, Adv.  
Mr. Ojaswa Pathak, Adv.  
Mr. Raman Yadav, Adv.

Mr. Arun Bhardwaj, Sr. Adv  
Mr. Abhishekj Sharma, Adv.  
Ms. Gauroon, Adv.

Mr. Vishnu Kant, AOR

UPON hearing the counsel the Court made the following  
O R D E R

One of us (Hon. Sanjay Kishan Kaul, J.) has been an alumni of the College and given the current environment, it would be difficult for this Court to take up the matter which raises a Constitutional issue.

List before a Bench of which one of us (Hon. Sanjay Kishan Kaul, J.) is not a Member.

In view of the fact that learned counsel for the petitioner submits that there may be aggravating circumstances by tomorrow itself, learned Solicitor General states that no precipitative action would be taken till the matters come up for hearing.

Place the matters before Hon'ble Chief Justice of India for appropriate orders urgently.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)